

in the Government, subsequent meetings could not be held.

[Translation]

**Proposal to name Central Agricultural Institute after Late Ch. Charan Singh**

2305. SHRI DEVENDRA PRASAD YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under consideration of the Government to name a Central Agricultural Institute after Late Ch. Charan Singh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): (a) No, Sir.

(b) Does not arise.

**Krishi Vigyan Kendra**

2306. SHRI DEVENDRA PRASAD YADAV: Will the Minister of AGRICULTURE be pleased to state.

(a) whether the Union Government have received any proposal from the Government of Bihar for setting up

of Krishi Vigyan Kendras in the State; and

(b) if so, the present position of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): (a) No, Sir.

(b) Does not arise.

**Natural Calamities**

2307. SHRI RAJINDRA KUMAR SHARMA: Will the Minister of AGRICULTURE be pleased state:

(a) the loss of life and damage caused to property by natural calamities in the country during last year;

(b) the steps taken by the Government to provide relief to the victims; and

(c) the amount allocated by the Government therefor to each State during last year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The extent of damage caused in the country due to natural calamities during 1990-91 is given below:—

(i) Number of human lives lost	2299
(ii) Population affected	312.00 lakhs
(iii) Cropped area affected	26.90 lakh ha.
(iv) Houses damaged	18.74 lakh.

(b) Apart from providing Gratuitous relief to the next of kins who lost their lives, the other relief measures taken by the concerned State Governments included the opening of relief camps and health centres, evacuation of affected population and supply of food packets. Essential commodities like wheat, atta, salt and

kerosene etc. were also provided to the affected people on immediate basis.

(c) A statement indicating the Statewise allocation under Calamity Relief Fund and the amount released during 1990-91 is attached.